

राजस्थान राज-पत्र विशेषांक

RAJASTHAN GAZETTE Extraordinary

साअधिकार प्रकाशित

Published by Authority

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भाग 6 (क)

नगरपालिकाओं संबंधी विज्ञप्तियां आदि।

Local Self Government DepartmentNOTIFICATION

Jaipur, August 05, 2019

- **NO.F.8(G)** ()(**Rules)DLB/19/31478** .-In exercise of the powers conferred by section 337 of the Rajasthan Municipalities Act, 2009 (Act No. 18 of 2009) and all other powers enabling it in this behalf, the State Government hereby makes the following order further to amend the Rajasthan Municipalities Registration of Electors Order, 1974, namely:-
 - **1. Short title and commencement.** (1) This order may be called the Rajasthan Municipalities Registration of Electors (Amendment) Order, 2019.
 - (2) It shall come into force on and from the date of its publication in the Official Gazette.
 - **2. Amendment of clause 3.-** In clause 3 of the Rajasthan Municipalities Registration of Electors Order, 1974 hereinafter referred to as the said order,-
 - (i) the existing sub-clause (i) shall be substituted by the following, namely:-
 - "(i) "Act" means the Rajasthan Municipalities Act, 2009 (Act No. 2009)"; and
 - (ii) the existing sub-clause (iii) shall be substituted by the following, namely:-
 - "(iii) "Electoral Registration Officer" means the Electoral Registration Officer designated or nominated by the State Election Commission under section 13 of the Act.".
 - **3. Amendment of clause 10.-** The existing sub-clause (2) of clause 10 of the said order shall be deleted.
 - **4. Amendment of clause 17.-** In sub-clause (4) of clause 17 of the said order, for the existing expression "the Forms 3, 4 and 6", the expression "the Forms 3 and 6" shall be substituted.

- **5. Amendment of clause 17B.-** In sub-clause (1) of clause 17B of the said order, for the existing expression "under clauses 12, 13 and 14", the expression "under clauses 12, 13, 14, 17 and 17A" shall be substituted.
- **6. Deletion of clause 17C.-** The existing clause 17C of the said order shall be deleted.
- **7. Amendment of form 3.-** For the existing Form 3 appended to the said order, the following Form 3 shall be substituted, namely.-

"FORM- 3 [See Clause 10(1)]

Acknowledgment Number: (to be filed by office)

| | | | Claim Application for inclus | sion of name in electoral re | oll | | |
|--|----------------------------|---|--|------------------------------|----------------|---------------|---|
| To, | I request th | nat my name be inc Board/Municipal (| ficer Board/Municipal Council/Mulicipal Council/Mulicipal Corporation or due to shifting from an | the Part noof ward no | o of or oth | ners | SPACE FOR PASTING ONE RECENT PASSPORT SIZE PHOTOGRA |
| Particul | lars in suppor | t of my claim for i | nclusion in the electoral roll a | are given below. | | | |
| | ory Particula | ars | | | | | |
| (a) Nam | e | | | | | | |
| (b) Surnany) | ame (if | | | | | | |
| of applica | ant [see item | ne of Relative | | | | | |
| (d) Type of relation (Tick appropriate box) | | | Father Moti | her Husband | | Wife | Other |
| (e) Age | as on 1 st Janu | ary | Year | Month | | Days | |
| (f) Date DD/MM | of Birth (in /YYYY) | | Day | Month | | Year | |
| | der of Applica | ant (Tick | Male | Female | | Third Gene | ler |
| | | here applicant is or | dinarily resident | | | | |
| House N | No. | | | | | | |
| Street/ | 114 | | | | | | |
| Area/Loc Town/V | | | | Tehsil | | Panchayat Sar | niti |
| Post Off | fice | | | Pin Code | | | |
| District | | | | State/UT | | | |
| | | s of applicant | | | | | |
| House N | l o. | | | | | | |

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क) राजस्थान राज-पत्र, अगस्त 27, 2019 617

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|--|---------------------------------------|------------------------------|---------------------------------------|------------------------------|--|--|--|
| Street/ | | | | | | | |
| Area/Locality Town/Village | | | Tehsil | Panchayat Samiti | | | |
| 10wii/ viiiage | | | 1011511 | 1 anchayat Sannu | | | |
| Post Office | | | Pin Code | | | | |
| District | | | State/UT | | | | |
| (j) EPIC No. (if issued) | | | | | | | |
| Ontional Darticulors | | | | | | | |
| Optional Particulars (k) Disability (if | Visual impairm | ent Speech and hear | ing disability Locomotor | disability Other | | | |
| any) | · · · · · · · · · · · · · · · · · · · | Speech and hear | ing disability Locollotor | disability | | | |
| (l) Email id | | | | | | | |
| (m) Mobile | | | 1 🗆 | | | | |
| No./Land Line | | | | | | | |
| | | | | | | | |
| Details of member(s) of a Council/Municipal Corpo | | already included in the curr | rent electoral roll on the Municipa | l Board/Municipal | | | |
| Sr. No. | Nam | ne | Relationship with applicant | Serial No. of electoral roll | | | |
| | | | | | | | |
| | | | | | | | |
| Declaration I hereby declare that to the best of my knowledge and belief- (i) I am a citizen of India and place of my birth is Village/Town | | | | | | | |
| | | | | | | | |
| Address of earlier place of Council/Municipal Corpo | | ce (if applying due to shift | ing from another ward of Municip | al Board/Municipal | | | |
| House No. | - | | | | | | |
| Street/ | | | | · | | | |
| Area/Locality | | Т | Tabail | Donahavat Co!4! | | | |
| Town/Village Post Office | | | Tehsil Pin | Panchayat Samiti | | | |
| 1 OST OTHER | | | Code | | | | |
| District | | | State/UT | | | | |
| EPIC No. (if issued) | | Į. | · · · · · · · · · · · · · · · · · · · | | | | |
| I am aware that making a statement or declaration which is false and which I know or believe to be false or do not believe to be true, is punishable under section 15 of the Rajasthan Municipalities Act, 2009. | | | | | | | |
| Place: | | | | | | | |
| Date: Signature or thumb | | | | | | | |
| impression of the a | pplicant | | | (with | | | |
| name) | name) | | | | | | |

Electoral Registration Officer)

Details of action taken on Application

| Ren | marks of Field Level Verifying Officer (office | r working or | behalf of the Electo | oral Registration Office | cer) |
|---------------------------------|--|---|------------------------|--------------------------|------------------------------------|
| | | | | | |
| | | | | | |
| | | | | | |
| | | | | | |
| | | | | | |
| | Details | of action tak | ten | | |
| | (To be filled by Ele | ectoral Regis | ration Officer) | | |
| The application of | Shri/Shrimati/Kumari | | . for the inclusion of | f name in the electors | al roll in Form-3 |
| has been *accepted. | *rejected. | | | | |
| Order, 1974. | or acceptance or rejection under or in pursuance | e of clause 1 | 2 of the Rajasthan N | Iunicipalities Registr | ation of Electors |
| Order, 1971. | | | | | |
| | | | | | |
| | | | | | |
| Place: | | | | | |
| Date: | | | | | |
| | | | | Si | gnature Electoral |
| Registration (| Officer | | | (Name | e and Seal of |
| | istration Officer) | | | (1 14111) | t and Sour of |
| *strike o | ff the option not appropriate | | | | |
| | T | c 1 · · | . 1 | | |
| | Intimation | or decision | on taken | | |
| (to be filled by F | Electoral Registration Officer of the const | ituency and | I to be posted to th | ne annlicant on the | address as given |
| (to be filled by I | | e applicant | | ie applicant on the | address as given |
| | , and the second | • | • | | |
| The application in I | Form-3 of shri/ Shrimati/ Kumari | | | | |
| | | | | | Postage Stamp |
| | | | | | to be affixed by the ERO at the |
| | | | | | time of dispatch |
| | | | | | dispatch |
| | | | | | |
| Present address wh House No. | ere applicant is ordinarily resident. | | | | |
| House Ivo. | | | | | |
| Street/ | | | | | |
| Area/Locality Town/Village | | Tehsil | | Panchayat Samiti | |
| D . 0.00 | | 7. | | <u> </u> | |
| Post Office | | Pin Code | | | |
| District | | State | | | |
| | | | | | |
| Has been- | | | | | |
| (a) accented and | the name of Chri/Chrimati/Vymari | | haa haa | n registered at serial | numb or |
| | the name of Shri/Shrimati/Kumari | | | | number |
| | ne reason | | | | |
| | | | | | |
| Place: | | | | | |
| Date: | | | | | |
| | | | | | Signature |
| Electoral Reg | stration Officer | | | (No. | o and Saal of |

| | Acknowledgen | ment/Receipt | | | |
|--|---|--|---|--|--|
| Ackn | owledgment Number: | | | | |
| Received | d the application in Form-3 $$ Of Shri/Smt./Ku Address | | | | |
| | Registrati | e application on Officer fficer) | Signature of Officer on behalf of the Electoral (Name and Post of | | |
| 8. Deletion of for | rm 4 The existing Form 4 app | pended to the said orde | r shall be deleted. | | |
| | ment of form 5 For the exist shall be substituted, namely | sting Form 5 appended | d to the said order, the | | |
| | "FORM [See clause 1 | | | | |
| | - | Acknowledgment | Number: (to be filed by office) | | |
| | Application for objecting inclusi | on of name in electoral roll | | | |
| To, The Electoral Registration | n Officer ipal Board/Municipal Council/Municipal Cor | poration. | | | |
| I hereby object to the prop | posed inclusion of the name of the under men | tioned person in the electoral roll | | | |
| I hereby request that entry | y relating to name of the person mentioned be | low is required to be deleted | | | |
| I request that the entry relating to myself is to be deleted from Electoral Roll | | | | | |
| Particulars in support of n | ny objection/deletion are given below:- | | | | |
| | | | | | |
| Particulars of applicant Name | | Surname (if | | | |
| Name of Father/Mother/Husband | | any) | | | |
| | | _ | | | |
| Ward No. EPIC No. (if issued) | Part No. | Serial Number of rolls | | | |
| | | | | | |
| Details of person inclusio | n of whose name is objected to/whose entry | is to be deleted: | | | |
| Name | | Surname (if | | | |

| Ward No. Serial N | |
|---|-------------------------------------|
| 1 | umber |
| EPIC No. (if issued) | |
| | |
| Reason(s) for objection/deletion Declaration: I hereby declare that the facts and particulars mentioned above are true to the best making a statement or declaration which is false and which I know or believe to be under section 15 of the Rajasthan Municipalities Act, 2009. | |
| Place: | |
| Date: | Sign atoms on thousand |
| impression of the applicant | Signature or thumb |
| and address) | (with name |
| Remarks of Field Level Verifying Officer (officer working on behalf of | the Electoral Registration Officer) |
| | |
| Details of action taken | |
| Details of action taken (To be filled by Electoral Registration Offi | icer) |
| | |
| (To be filled by Electoral Registration Offi The application of Shri/Shrimati/Kumari | |
| (To be filled by Electoral Registration Offit The application of Shri/Shrimati/Kumari | |

Intimation of decision taken (to be filled by Electoral Registration Officer and to be posted to the applicant on the address available in the record)

|--|

| | | | | Postage Stamp to be affixed by | |
|--|---|---------------|----------|--|--|
| | | | | the ERO at the time of dispatch | |
| Precent address of | f ordinary Residence as mention in application. | | | | |
| House No. | ordinary Residence as mention in application. | | | | |
| Street/ | | | | | |
| Area/Locality | | | | | |
| Town/Village | | Tehsil | | Panchayat Samiti | |
| Post Office | | Pin Code | | | |
| District | | State/UT | | | |
| Has been | | | | | |
| | d the name of Shri/Shrimati/Kumari | | | | |
| | the reason | | | | |
| Place: | | | | | |
| Date: | | | | Signature | |
| Electoral Re | gistration Officer | | | - | |
| (Name and Seal of Electoral Registration Officer) | | | | | |
| | Acknowledg | ement/Receipt | | | |
| | ent Number: | | | | |
| | pplication in Form-II of Shri/Smt./Kumari | | | | |
| | refer the acknowledgement No. to check the | | | | |
| | | | ap oi | ignature of Officer receiving the oplication n behalf of the Electoral egistration Officer | |
| Officer) | | | | (Name and Post of the | |
| 10. Amendment of form 6 For the existing Form 6 appended to the said order, the following Form 6 shall be substituted, namely "FORM-6 | | | | | |
| FO 1 40/07 | | | | | |

[See clause 10(4)]

| Acknow | ledgment |
|---------|----------|
| Number: | |

(to be filed by office)

| | Application for correction to pa | rticulars entered in elector | | be med by office) | | |
|--|---|------------------------------|----------------------|--|--|--|
| То, | | | | | | |
| The Electoral Registration CMunicip Sir, | al Board/Municipal Council/Municipal (to myself appearing in the electoral roll | - | icipal | SPACE FOR PASTING ONE RECENT PASSPORT SIZE PHOTOGRAPH (3.5CM X 3.5 CM) SHOWING FRONTAL VIEW OF FULL FACE | | |
| Applicant's details | | | | | | |
| (a) Name | | Surname (if any) | | | | |
| Name | | | | | | |
| (c) Details of registration wi | ith electoral roll | | | | | |
| Ward No. | Part No. | | Serial No. | | | |
| (d) EPIC No. (if issued) | | | | | | |
| (u) El le 110. (il issued) | | | | | | |
| (e) please tick the entry which | -1. !- 4- 1 | | | | | |
| <u> </u> | г | \neg | | | | |
| Name | Photograph | Address | | Date of Birth | | |
| Age | Age Name of Relative Type of Relation Gender | | | | | |
| (f) The correct particulars in | n entry to be corrected are as below: | | | | | |
| (g) Email id (optional) (h) Mobile/Land line | | | | | | |
| No. | | | | | | |
| punishable under Section 1 | statement or declaration which is false ar 5 of the Rajasthan Municipalities Act, | | ve to be false or do | not believe to be true, is | | |
| Place: | | | | | | |
| Date: | | | ! | Signature or thumb | | |
| impression of the applicant (with name | | | | | | |
| and address) (with name | | | | | | |
| Details of action taken on Application | | | | | | |
| Remarks of | Field Level Verifying Officer (officer w | orking on behalf of the E | lectoral Registratio | n Officer) | | |
| | | | | | | |
| 1 | | | | | | |
| | | | | | | |

| | Details of | action taken | | | |
|--|--|---------------|-------------------------------------|---|-----------------------------------|
| | (To be filled by Electo | | on Officer) | | |
| The application of saccepted/rejected. | Shri/Kumari | for correct | ion of entry in the ele | ectoral roll in Forn | n-6 has been |
| Detailed reasons for order, 1974. | r acceptance or rejection under or in pursuance of | f clause 12(1 |) of the Rajasthan M | unicipalities Regis | tration of Electors |
| | | | | | |
| DI | | | | | |
| Place: | | | | | |
| Date: | stration Officer | | | | Signature |
| | stration Officer stration Officer) | | | (Name | and Seal of |
| | ff the option not appropriate | | | | |
| | | | | | |
| | Intimation of | decision | taken | | |
| (to be filled b | y Electoral Registration Officer of the const | tituency and | l to be posted to th | ne applicant on th | ne address as |
| (to be fined by | available in records | | | e apprount on the | ie address as |
| The application in I | Form-6 of shri/ Shrimati/ Kumari | | | | |
| | | | | | Postage Stamp to be affixed by |
| | | | | | the ERO at the time of |
| | | | | | dispatch |
| Present address who | ere applicant is ordinarily residence. | | | | |
| House No. | approant is ordinarily residence. | | | | |
| Street/ | | | | | |
| Area/Locality Town/Village | | Tehsil | | Panchayat Sam | iiti |
| Post Office | | Pin | | | |
| District | | Code State | | | |
| | | | | | |
| Has been | | | | | |
| | the entry at Sr. No | | Municipal E | Board/Municipal C | ouncil/Municipal |
| (b) rejected for th | e reason | | | | |
| | | | | | |
| | | | | | |
| Place: | | | | | |
| Date: | | | | | |
| | | | Signature El (Name and Seal of l | lectoral Registratio Electoral Registrat | |
| | | | | | |
| Acknowledgement/Receipt | | | | | |
| Acknowledgmen | t Number: | | | | |
| Acknowledgillell | t 1 YUIIIUUI | | | | |

Date.....

| Received the application in Form-6 of Shri/Smt./Kumari Address | |
|--|---|
| | Signature of Officer receiving the application on behalf of the Electoral Registration Officer (Name and Post of the Officer) |

By Order of the Governor, Ujjwal Rathore, Director cum Joint Secretary